

C O N T E N T S

**Fifteenth Series, Vol. XXVII, Eleventh Session, 2012/1934 (Saka)
No.10, Friday, August 24, 2012/Bhadrapada 2, 1934 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Friday, August 24, 2012/Bhadrapada 2, 1934 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER *in the Chair*]

... (*Interruptions*)

At this stage, Shri Ganesh Singh and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

MADAM SPEAKER: Q. 185, Shri M. Krishnasswamy.

... (*Interruptions*)

अध्यक्ष महोदया : माननीय सदस्यगण, हाउस को चलने दीजिए, कृपया प्रश्न काल चलने दीजिए।

... (व्यवधान)

अध्यक्ष महोदया: कृपया शांत हो जाइए। कृपया बैठ जाइए।

... (व्यवधान)

अध्यक्ष महोदया : माननीय सदस्यगण, अपने अपने स्थानों पर आप सभी वापस जाइए।

... (व्यवधान)

अध्यक्ष महोदया : कृपया शांत रहिए।

... (व्यवधान)

अध्यक्ष महोदया : आप सभी माननीय सदस्यगण अपने अपने स्थानों पर वापस जाइए। कृपया बैठ जाइए।

कृपया शांत हो जाइए।

... (व्यवधान)

MADAM SPEAKER:Q. No.185. Shri M. Krishnasswamy.

(Q.185)

... (*Interruptions*)

MADAM SPEAKER: Please sit down.

... (*Interruptions*)

MADAM SPEAKER: The House will meet again at 1200 hours.

11.02 hrs

*The Lok Sabha then adjourned
till Twelve of the Clock.*



12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Shri Francisco Cosme Sardinha *in the Chair*)

12.0¼ hrs**PAPERS LAID ON THE TABLE**

At this stage, Shri Arjun Ram Meghwal, Shri Ganesh Singh, Shri Virendra Kumar and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

MR. CHAIRMAN: Papers to be laid on the Table. Shrimati Krishna Tirath.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

- (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Mahila Kosh, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Mahila Kosh, New Delhi, for the year 2010-2011.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library. See No.LT 7167/15/12]

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the

Indian Medicines Pharmaceutical Corporation Limited and the Department of AYUSH, Ministry of Health and Family Welfare, for the year 2012-2013.

[Placed in library. See No.LT 7168/15/12]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): I beg to lay on the Table:-

- (1) A copy of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Second Amendment) Regulations, 2012 (Hindi and English versions) published in Notification No. L-1/44/2010-CERC in Gazette of India dated 29th March, 2012 under Section 179 of the Electricity Act, 2003.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library. See No.LT 7169/15/12]

... (*Interruptions*)

12.01/2 hrs JOINT COMMITTEE ON OFFICES OF PROFIT
5th and 6th Reports

SHRI VISHWA MOHAN KUMAR (SUPAUL): I beg to present the Fifth and Sixth Reports (Hindi and English versions) of the Joint Committee on Offices of Profit.

... (*Interruptions*)

12.0 ¾ hrs

STANDING COMMITTEE ON ENERGY
29th and 30th Reports

श्री जगदम्बिका पाल (डुमरियांगंज): सभापति महोदय, मैं ऊर्जा संबंधी स्थायी समिति (2011-12) के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी) प्रस्तुत करता हूँ-

- (1) 'चिह्नित किए गए अपारंपरिक ऊर्जा स्रोतों की उपलब्धता - उपयोग की तुलना में उनकी क्षमता' के बारे में 29वां प्रतिवेदन।
- (2) 'केन्द्रीय विद्युत विनियामक आयोग के कार्यकरण' के बारे में 30वां प्रतिवेदन।

12.01hrs

STANDING COMMITTEE ON WATER RESOURCES

Statements

SHRI DIP GOGOI (KALIABOR): I beg to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Water Resources:-

- (1) Statement showing Further Action Taken by the Government on the recommendations/observations contained in the Twelfth Report (15th Lok Sabha) on Action Taken by Government on the recommendations/observations contained in the Tenth Report (15th Lok Sabha) on 'Augmentation of Depleted Ground Water Level, Sustainable Development, Conservation, Management, Use of Ground Water and Prevention of Water Pollution'.

Statement showing Further Action Taken by the Government on the recommendations/observations contained in the Thirteenth Report (15th Lok Sabha) on Action Taken by Government on the recommendations/observations contained in the Eighth Report (15th Lok Sabha) on Demands for Grants (2011-2012) of the Ministry of Water Resources.

... (*Interruptions*)

12.02hrs

**STANDING COMMITTEE ON CHEMICALS
AND FERTILIZERS**
(i) 28th Report

SHRI GOPINATH MUNDE (BEED): I beg to present the Twenty-eighth Report (Hindi and English versions) of the Standing Committee on Chemicals and Fertilizers on the subject 'Production, Demand and Availability of Fertilizers and its Distribution' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers).

... (*Interruptions*)

(ii) Statements

SHRI GOPINATH MUND : I beg to lay the following Statements (Hindi and English versions) of the Standing Committee on Chemicals and Fertilizers:-

- (1) Statement showing action taken by the Government on the recommendations/observations contained in the Twenty-first Report (15th Lok Sabha) on Action Taken on the 13th Report of the Committee, on the subject 'Production, Pricing and Distribution of Molasses' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).
- (2) Statement showing action taken by the Government on the recommendations/observations contained in the Twenty-Second Report (15th Lok Sabha) on Action Taken on the 18th Report of the Committee, on 'Demands for Grants (2011-12)' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers).
- (3) Statement showing action taken by the Government on the recommendations/observations contained in the Twenty-third Report (15th Lok Sabha) on Action Taken on the 19th Report of the Committee, on

'Demands for Grants (2011-12)' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).

(4) Statement showing action taken by the Government on the recommendations/observations contained in the Twenty-fourth Report (15th Lok Sabha) on Action Taken on the 20th Report of the Committee, on 'Demands for Grants (2011-12)' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

... (*Interruptions*)

12.03 hrs

**STANDING COMMITTEE ON SOCIAL JUSTICE
AND EMPOWERMENT
28th Report**

श्री दारा सिंह चौहान (घोसी): सभापति महोदय, मैं सामाजिक न्याय और अधिकारिता मंत्रालय से संबंधित 'संविधान (अनुसूचित जातियां) आदेश (संशोधन) विधेयक, 2012' के बारे में सामाजिक न्याय और अधिकारिता संबंधी स्थायी समिति का 28वां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूं।

... (*Interruptions*)

12.04 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 27th of August, 2012 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order paper.
2. Further consideration and passing of following Bills:-
 - (a) The National Accreditation Regulatory for Higher Educational Institutions Bill, 2010; and
 - (b) The Motor Vehicles (Amendment) Bill, 2012, as passed by Rajya Sabha.
3. Consideration and passing of the following Bills:-
 - (a) The Banking Laws (amendment) Bill, 2011;
 - (b) The National Highways Authority of India (Amendment) Bill, 2011;
 - (c) The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011; and
 - (d) The National Institute of Mental Health and Neurosciences, Bangalore Bill, 2012, as passed by Rajya Sabha.
4. Discussion on the Statutory Resolution seeking disapproval of the All India Institute of Medical Sciences (Amendment) Ordinance, 2012 and consideration and passing of the All India Institute of Medical Sciences (Amendment) Bill, 2012.

MR. CHAIRMAN: Hon. Members, submissions shall be treated as laid on the Table of the House. Hon. Members whose submissions are to be included may personally handover slips at the Table of the House.

... (*Interruptions*)

* श्रीमती जयश्रीबेन पटेल (महेसाणा) अगले सप्ताह की कार्यवाही में निम्नलिखित विषय को शामिल करने का कष्ट करें -

1. केन्द्र सरकार द्वारा नेशनल एग्रिकल्वरल इंश्योरेन्स योजना के अंतर्गत रूपये 98.43 करोड़ खरीफ 2011 का हिस्सा अब तक गुजरात को आवंटित न होने से गुजरात के किसानों को इस योजना का सूखे ग्रस्त संकट में भी लाभ नहीं मिल रहा है। अतः केन्द्र सरकार से नम्र निवेदन है कि उपरोक्त रकम का आवंटन शीघ्र करें।
2. 2009-10 के रेल बजट के भाषण में रेल मंत्री जी ने रेलवे हॉस्पीटलों से संलग्न नए मेडिकल कॉलेजों की स्थापना के लिए कहा था, जिसमें अहमदाबाद एक है। नए साल के पश्चात भी अभी तक स्थापना नहीं हुई है। गुजरात सरकार ने केन्द्र से पत्राचार करके स्पष्ट किया था कि गुजरात मेडिकल कॉलेजों के लिए उपयुक्त केस है।

*श्री पन्ना लाल पुनिया (बाराबंकी) कृपया निम्न अति-महत्वपूर्ण विषयों को अगले सप्ताह की कार्यसूची में सम्मिलित करने की कृपा करें -

खाद की कमी एवं दरों में वृद्धि से किसान त्रस्त हैं, जल्द से जल्द किसानों को खाद की कम कीमत पर आपूर्ति सुनिश्चित की जाए।

* Laid on the Table

* श्री अर्जुन राम मेघवाल (बीकानेर) मैं आगामी सप्ताह की कार्यसूची में निम्नलिखित विषयों को सम्मिलित करने का अनुरोध करता हूं -

1. देश में कारों की संख्या 6 गुणा बढ़ गई है और निरंतर बढ़ भी रही है। अतः कारों के अनुपात में सड़कें, आरओबी, आरयूबी, पार्किंग प्लेस आदि की सुविधाओं से संबंधित विषय को आगामी सप्ताह की कार्यसूची में सम्मिलित किया जावे।
2. पाकिस्तान से हिन्दुओं का निरंतर पलायन हो रहा है। अतः विषय की गंभीरता को देखते हुए इस विषय को आगामी सप्ताह की कार्यसूची में चर्चा हेतु सम्मिलित किया जाए।

*श्री जय प्रकाश अग्रवाल (उत्तर पूर्व दिल्ली) आगामी सप्ताह की कार्यसूची में निम्नांकित विषयों को सम्मिलित किया जाये -

1. देश में कैंसर रोगियों की संख्या में निरंतर वृद्धि होती जा रही है। इनमें ऐसे रोगियों की संख्या अधिक है, जो कैंसर जैसे रोग के महंगे उपचार हेतु धनराशि व्यय करने में असमर्थ हैं। सरकार कैंसर रोगियों के उपचार की समुचित व्यवस्था किए जाने के साथ-साथ उसमें होने वाले व्यय को भी स्वयं वहन करने हेतु आवश्यक पहल करे।
2. आज देश आर्थिक मंदी के दौर से गुजर रहा है। इससे देश के लघु, मध्यम व बड़े सभी उद्योग-धंधे प्रभावित हो रहे हैं। ऐसी स्थिति में यह आवश्यक है कि सरकार देश के उद्योग-धंधों को आर्थिक मंदी से राहत दिलाए जाने के लिए बैंकों से प्राप्त ऋण को ब्याज मुक्त किए जाने हेतु आवश्यक पहल करें।

* Laid on the Table

* श्री हंसराज गं.अहीर (चन्द्रपुर) आगामी सप्ताह की कार्यसूची में निम्न विषय को सम्मिलित किया जाये

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1. "मध्य रेल के कार्य क्षेत्र के यवतमाल-मुर्तिजापुर नेरोगेज का ब्राडगेज में आमान परिवर्तन करने के लिए सरकार तत्काल कदम उठाए और परियोजना के लिए धनराशि का आवंटन कराए।
2. देश में कृषि क्षेत्र की वर्षाजल पर निर्भरता के कारण किसान असुरक्षा में जी रहा है। सिंचाई क्षेत्र की उपलब्धता बढ़ाने के लिए देश के सिंचाई में पिछड़े राज्यों विशेषकर महाराष्ट्र के विदर्भ में सिंचाई परियोजना के निर्माण हेतु केन्द्र सरकार द्वारा धनराशि आवंटन के साथ विशेष सिंचाई विकास परियोजना चलाने की आवश्यकता है।

* **SHRI PRABODH PANDA (MIDNAPORE)** : I would like to put forward the following subjects be included in the next week's business in the Lok Sabha.

1. Discussion on formulation of National Water Policy.
2. Discussion and passing of the Women's Reservation Bill.

* **SHRI PRALHAD JOSHI (DHARWAD)** : Kindly include the following subject in the agenda of next week of Parliament proceedings.

1. The Mahadayi river water sharing dispute between Goa, Karnataka and Maharashtra is to be heard by Tribunal constituted by Government and inordinate delay in starting its proceedings caused concern in state of Karnataka since this diversion of water is for drinking water purpose.
2. The drought situation in Karnataka and the request of the state to the union Government for early release of the central assistance helping the drought affected farmers in the state.

* Laid on the Table

***डॉ. भोला सिंह (नवादा)** माननीय संसदीय कार्य मंत्री ने आगामी सप्ताह के लिए सदन में कार्ययोजना प्रस्तुत की है जिसमें मैं निम्नलिखित दो प्रस्ताव जोड़ने की अनुमति चाहता हूँ -

1. बिहार के राष्ट्रीय स्तर पर विकास की दौड़ में पहुंचने के लिए केन्द्र सरकार विशेष राज्य का दर्जा प्रदान करे।
2. बिहार राज्य के केन्द्र के पास लंबित विद्युत परियोजनाओं को केन्द्र सरकार अविलम्ब स्वीकृति दे ताकि बिहार विद्युत के क्षेत्र में आत्मनिर्भर बन सके।

***श्री महेन्द्रसिंह पी. चौहाण (साबरकांठा)** आगामी सप्ताह की कार्यसूची में निम्न विषय को सम्मिलित किया जाये -

1. मेरा संसदीय क्षेत्र साबरकांठा (गुजरात) जो आदिवासी-दलित एवं आर्थिक पिछड़े लोगों का क्षेत्र है, जो काफी पिछड़ा हुआ है, वहां पर रोजगार सृजन हेतु उद्योगों की स्थापना की जाए।
2. कृषि विकास हेतु सिंचाई का लाभ दिया जाए।

... (*Interruptions*)

MR. CHAIRMAN: The House stands adjourned to meet on Monday, the 27th August, 2012 at 11.00 a.m.

12.05 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Monday, August 27, 2012/Bhadrapada 5, 1934 (Saka).

* Laid on the Table